


**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-123/2003/ 749 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the  5 February, 2025.

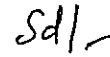
Sub: **Casual leave.**

Ref:- Your letter No.DJNB/412 dtd. 30.01.2025.

Madam,


With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.02.2025, along with station leave permission, from the morning of 01.01.2025 till the morning of 02.02.2025**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-123/2003/ 750 /A, dated 5.2.25**  
Copy to.

 A. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

